NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/70/2016

NAME OF THE PETITIONER(S)

: M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S)

: M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1. Archana Por Thon'yambak Kannan

ORDER

The counsel for both of the parties present and prayed for time to submit the name of the Chartered Accountant. At request, time is enlarged. Put up on 28.08.2017 at 10.30 A.M.

1. sirasor

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)